



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for National Lok Adalat on 12.11.2022 (Second Saturday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Official	Present Place of Posting
1.	Sh. Krishan Deo Singh S/o Sh. Bholu Singh EC: 3141 Mob. No. 9310874199	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Deepak Kumar S/o Sh. Radhey Shyam EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Sh. Ajay Kumar S/o Sh Ram Charan EC: 3450 Mob. No. 9868738415	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
4.	Ms. Kiran W/o Sh. Santosh Kumar EC: 30376173 Mob. No. 8851856971	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Yashdev S/o Tajinder Sharma EC: 74461940 Mob. No. 9718988803	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Harry D/o Sh. Sunder Lal EC : Mob. No. 9599769725	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Ms. Savita Yadav D/o Sh Ram Das Yadav Mob. No. 9619544058	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Priyanka Rawat D/o Sh Anoop.Singh Mob. No. 9873338668	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Sh. Anil Kumar S/o- Sh. Babu Lal EC : 35795571 Mob. No. 8860519648	PA in the court of Sh. Siddhartha Malik, Ld. CMM, Central District, Tis Hazari Courts, Delhi.
10.	Ms. Jyoti D/o Sh. Sat Prakash Mob. No. 9821615571	PA in the Court of Ms. Richa Parihar, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.
11.	Sh. Arvind Kumar S/o Sh Ram Bilas Thakur EC- 12794319 Mob. No 9891280143	PA in the Court of Sh. Vijay Shanker, Ld. ASJ-05, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

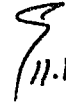

11.11.22.
(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI


No. 84883-84904 / Admn-I/P & T/HQs/2022

Dated, Delhi the 11 NOV 2022

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, Tis Hazari Courts, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.


11.11.22

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

